

## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

CP NO. 472/2005 IN OA NO. 2096/2004

This the 21st day of December, 2005

HON'BLE SH. V.K.MAJOTRA, VICE CHAIRMAN (A) HON'BLE MRS. MEERA CHHIBBER, MEMBER (J)

Ex-Rectt./Ct. Sunil Kumar No.8003/PCR (Roll No.404635) (PIS No.28030321) S/o shri Ram Niwas C/o Sh. Ran Singh, H.No.95, G-28, Sector-3, Rohini, Delhi-85.

(By Advocate: Sh. Ram Singh Soni)

Versus

Dr. K.K.Paul, IPS, Commissioner of Police, Delhi PHQ, MSO Building, I.P.Estate, New Delhi-110002.

## ORDER (ORAL)

By Hon'ble Sh. V.K.Majotra, Vice Chairman (A)

Learned counsel heard.

2. Learned counsel for applicant seeks and is allowed to withdraw this CP with liberty to resort to proceedings as permissible under law.

(MRS. MEERA CHHIBBER) Member (31)

(V.K. MAJOTRA) Vice Chairman (A)

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